

Declaration of Assets and Liabilities

Year 2022-23

श्री राजीव (जी)
13/2/23

I, ABDUS SAMAD, son/daughter/wife of MATSUR RAHMAN
aged 53 years, belonging to Bihar Legislative Assembly
service and presently working as Urdu Translator
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	GHEZALA FIRDOS	ABDULLAH IQBAL	ABDUR RAHMAN	AHMAD HUSAIN	FATIMA RANNU	4 ARJUN ANJUN
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	83340715 45415	47367	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Falsimpro BR-01DT0450 Gragla BR01DT 7067106	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold, Silver About 50000	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Refugees washing machine Lab Top	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.
* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Deurbhaya 2 Katha Boril 7,0000	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Gulshan colony Patla 13652 at Abul 800000	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 13/12/23
(a)	(i) Loans from Banks	S.B.I 15,00,000/-	59,798 = 00
	(ii) Loans from financial institutions	20,000/-	136354 =
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	200000	23331/-
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NEL	NEL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	/	/
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2021-2022 170449/- ADLPS7766H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NEL	NEL
	(iii) Sales Tax [Only in case of proprietary business]	NEL	NEL
	(iv) Property Tax	NEL	NEL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/B2A-871 New

Gender :- M (M/F)

Date of Birth :- 06031969 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARY SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- DARBHANGA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Abdus Samad

Name of Employee: ABDUS SAMAD

Designation: U.R.D.I. TRANSLATOR

Department: Bihar Legislative Assembly

Place: PATNA

Date: 13.2.23

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.